

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
**(through web-based video conferencing platform)**

**ITEM No.20**  
**C.P. No.76/BB/2023**

**IN THE MATTER OF:**

M/s. Sygmatec Smart Solutions Pvt. Ltd. ... Petitioner  
Vs.  
The ROC, Karnataka ... Respondent

**Order under Sections 252(3) of Companies Act, 2013**

**Order delivered on: 30.08.2023**

**CORAM:**

**DR. N.V. RAMAKRISHNA BADARINATH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. SANJAY PURI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Vamsikrishna K.  
For the Respondent : None

**ORDER**

1. Heard Shri Vamsikrishna Kalijavedu, learned PCS for the Petitioner and none for the ROC.
2. The matter is adjourned for hearing to **15.09.2023.**

Sd/-  
**(SANJAY PURI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(N.V. RAMAKRISHNA BADARINATH)**  
**MEMBER (JUDICIAL)**

Puja